

Name of the corporate debtor: M/s. Housing Development and Infrastructure Limited
Date of commencement of CIRP: 20th August 2019
List of creditors as on: 15th March, 2022

ANNEXURE - 3

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

Sr.No	Name of Financial Creditors	Identification No.	Details of claim received			Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	Bank of India	1	06-09-19	5,67,13,35,601	5,66,07,43,998	Borrowings in the nature of Non Convertible Debentures and Pooled Municipal Debt Obligation	5,66,07,43,998	5,66,07,43,998	No	7.290	-	-	1,05,91,603	-	Refer Note 1
2	Central Bank of India	2	07-09-19	2,03,56,77,368	2,03,56,77,368	Borrowings in the nature of Term Loan and Pooled Municipal Debt Obligation.	2,03,56,77,368	2,03,56,77,368	No	2.621	-	-	0	-	
3	Canara Bank (Erstwhile Syndicate Bank)	3	05-09-19	1,01,44,31,698	1,01,44,31,698	Borrowings in the nature of Term Loan and Pooled Municipal Debt Obligation.	1,01,44,31,698	1,01,44,31,698	No	1.306	-	-	0	-	
4	Indian Bank (Erstwhile Allahabad Bank, SAM New Delhi Branch)	4	07-09-19	16,02,85,994	16,02,85,994	Borrowing in the nature of Pooled Municipal Debt Obligation.	16,02,85,994	-	No	0.206	-	-	-	-	
5	IL & FS Financial Services Limited	5	12-09-19	2,77,46,33,382	2,77,46,33,382	Borrowing in the nature of Pooled Municipal Debt Obligation, Corporate Guarantees to subsidiary and other related entities advances	2,39,32,53,899	2,74,35,53,129	No	3.572	-	-	(1)	-	Refer Note 2
6	Indian Bank	6	07-09-19	26,92,01,479	26,92,01,479	Borrowing in the nature of Pooled Municipal Debt Obligation.	26,92,01,479	26,92,01,479	No	0.347	-	-	-	-	
7	IDBI Bank Limited	7	07-09-19	78,54,94,221	78,54,94,221	Borrowing in the nature of Pooled Municipal Debt Obligation and Vendor Bill Discounting Facility.	78,54,94,221	78,54,94,221	No	1.012	-	-	-	-	
8	Uco Bank	8	07-09-19	12,33,38,146	12,33,38,146	Borrowings in the nature of Non Convertible Debentures.	12,33,38,146	12,33,38,146	No	0.159	-	-	0	-	
9	Canara Bank	9	05-09-19	44,00,91,607	44,00,91,607	Borrowing in the nature of Pooled Municipal Debt Obligation.	44,00,91,607	44,00,91,607	No	0.567	-	-	-	-	
10	Bank of Baroda (Erstwhile Vijaya Bank)	10	07-09-19	3,87,41,120	3,87,41,120	Borrowing in the nature of Pooled Municipal Debt Obligation.	3,87,41,120	3,87,41,120	No	0.051	-	-	-	-	
11	Bank of Baroda (Erstwhile Dena Bank)	11	06-09-19	2,93,94,105	2,93,94,105	Borrowing in the nature of Pooled Municipal Debt Obligation.	2,93,94,105	2,93,94,105	No	0.038	-	-	-	-	
12	Life Insurance Corporation of India	12	06-09-19	8,78,76,30,872	8,78,76,30,872	Borrowings in the nature of Non Convertible Debentures, Pooled Municipal Debt Obligation and Term Loan	8,78,76,30,872	8,78,76,30,872	No	11.317	-	-	0	-	
13	Punjab National Bank (Erstwhile Oriental Bank of Commerce)	13	06-09-19	26,35,96,685	26,35,96,685	Borrowing in the nature of Pooled Municipal Debt Obligation.	26,35,96,685	26,35,96,685	No	0.339	-	-	0	-	
14	Union Bank of India - Central Office, Mumbai	14	23-10-19	1,16,35,74,781	1,14,68,12,290	Borrowings in the nature of Non Convertible Debentures.	1,14,68,12,290	1,14,68,12,290	No	1.477	-	-	1,67,62,491	-	Refer Note 1
15	Punjab & Maharashtra Co-op.Bank Ltd.	15	08-11-19	19,07,04,98,072	18,49,09,70,391	Borrowings in the nature of Overdraft, Bank Guarantees and corporate guarantees for related entities.	18,49,09,70,391	18,45,04,15,191	No	23.813	-	-	57,95,27,681	-	Refer Note 1
16	Union Bank of India - Hill Road, Bandra West Branch	16	13-11-19	2,50,61,99,936	2,50,61,99,936	Corporate Guarantee for related entity.	2,50,61,99,936	2,50,61,99,936	No	3.228	-	-	-	-	Refer Note 2
17	Yes Bank	17	31-10-19	4,95,48,16,695	4,95,48,16,695	Corporate Guarantee for related entities.	4,95,48,16,695	4,95,48,16,695	No	6.380	-	-	-	-	Refer Note 4
18	Suraksha ARC-025 Trust	18	17-11-19	4,46,87,42,170	4,42,27,26,077	Corporate Guarantee for related entity.	4,42,27,26,077	4,42,27,26,077	No	5.696	-	-	4,60,16,093	-	Refer Note 6
19	Suraksha ARC-008 Trust	19	17-11-19	6,97,84,04,763	6,97,84,04,763	Borrowings in the nature of Term Loan	6,97,84,04,763	6,97,84,04,763	No	8.986	-	-	(0)	-	Refer Note 2
20	Suraksha ARC-011 Trust	20	17-11-19	3,19,77,03,026	3,15,21,18,355	Corporate Guarantee for related entity.	3,15,21,18,355	3,15,21,18,355	No	4.059	-	-	4,55,84,671	-	Refer Note 6
21	Suraksha ARC-013 Trust	21	17-11-19	1,91,52,97,064	1,91,52,97,064	Corporate Guarantee for related entity.	1,91,52,97,064	1,91,52,97,064	No	2.467	-	-	(0)	-	
22	Suraksha ARC-016 Trust	22	17-11-19	53,77,36,234	53,77,36,234	Corporate Guarantee for related entity.	53,77,36,234	53,77,36,234	No	0.693	-	-	(0)	-	
23	India Infrastructure Finance Co Ltd.	23	06-09-19	27,45,80,628	27,45,80,628	Borrowing in the nature of Pooled Municipal Debt Obligation.	27,45,80,628	27,45,80,628	No	0.354	-	-	0	-	
24	Indian Bank (Erstwhile Allahabad Bank, SAM Mumbai Branch)	24	07-09-19	1,60,44,74,986	1,59,46,67,567	Borrowings in the nature of Term Loan	1,59,46,67,567	-	No	2.054	-	-	98,07,419	-	Refer Note 3
25	Volkswagen Finance Private Limited	26	17-11-20	5,83,564	5,39,857	Borrowings in the nature of Vehicle Loan.	5,39,857	-	No	0.001	-	-	43,707	-	Refer Note 1
Sub Total (A)				69,06,64,64,195	68,35,81,30,530								70,83,33,665	-	

Notes:

- The interest has been considered upto the date of commencement of CIRP i.e. 20.08.2019.
- Liability in respect of Corporate Guarantee given by HDIL on behalf of M/s Gurusashish Construction Pvt Ltd has been admitted. Since, the said company is under CIRP, the claim shall be proportionately reduced to the extent of realisation from the Principal Borrower.
- The claim of Financial Creditor has been accepted on the basis of revised calculations submitted.
- Liability in respect of Corporate Guarantee given by HDIL on behalf of M/s Privilege Industries Ltd has been admitted. However, the claim admitted shall be subject to realisation/ recovery from the Principal Borrower.
- Separate list of Home Buyers available for verification and displayed on company's website.
- The claim is reduced by the amount recovered by sale of mortgaged land by way of e-auction conducted under SARFAESI Act.
- Claims admitted are subject to changes.